

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA
UNSTARRED QUESTION NO. 978
TO BE ANSWERED ON 12th December, 2023

Revision in prices of essential medicines

978 # Ms. Indu Bala Goswami:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether the National Pharmaceutical Pricing Authority (NPPA) has revised the prices of essential medicines;
- (b) if so, the number of such medicines; and
- (c) the number of medicines with maximum price fixed?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) to (c): National Pharmaceutical Pricing Authority (NPPA) under the aegis of DoP fixes the ceiling price of scheduled medicines specified in the first schedule of the DPCO, 2013. Revision in the ceiling prices of scheduled medicines are also made annually on the basis of Wholesale Price Index (WPI) (all commodities) for preceding calendar year on or before 1st April of every year, and is notified by the Government on the 1st day of April every year. Accordingly, the ceiling price of the scheduled formulations were revised based on WPI effective from 01.04.2023. Ceiling prices of 915 scheduled formulations are effective as on 30.11.2023. Out of these, ceiling prices of 700 formulations has been fixed under NLEM 2022 and 215 formulations under NLEM 2015. NPPA also fixes the retail price of a new drugs as defined in the DPCO, 2013 for existing manufacturers of scheduled formulation. The retail price of around 2607 new drugs have been notified under DPCO, 2013 till 30.11.2023. The details of prices fixed by NPPA are available on the website of NPPA i.e., www.nppaindia.nic.in.
